

**IN THE INCOME TAX APPELLATE TRIBUNAL  
“SMC-B” BENCH : BANGALORE**

**BEFORE SHRI A. K. GARODIA, ACCOUNTANT MEMBER**

ITA No.1563/Bang/2019
Assessment year : 2014-15

Shri. Mangilal Jain, #11, 1 <sup>st</sup> Floor, Chennu Building, D S Lane, Chickpet, Bangalore – 560 002. <b>PAN : ACRPD 6297 R</b>	Vs.	The Income Tax Officer, Ward - 5(2)(2), Bangalore.
APPELLANT		RESPONDENT
Assessee by	:	Shri Sunil D. Surana, CA
Revenue by	:	Shri. Ganesh R. Ghale, Advocate Standing Counsel to Department
Date of hearing	:	18.11.2019
Date of Pronouncement	:	20.12.2019

**ORDER**

This appeal is filed by the assessee. The learned AR of the assessee submitted a letter in the course of hearing that the assessee does not wish to pursue the appeal and requested to withdraw the same.

2. The learned DR of the Revenue had no objection and hence, this appeal is dismissed as withdrawn.
3. In the result, the assessee's appeal is dismissed.

*Pronounced in the open court on the date mentioned on the caption page.*

Sd/-

**(A. K. GARODIA)**  
**Accountant Member**

Bangalore.

Dated: 20<sup>th</sup> December, 2019.

/NS/\*

Copy to:

1. Appellants
2. Respondent
3. CIT
4. CIT(A)
5. DR
6. Guard file

By order

Assistant Registrar,  
ITAT, Bangalore.